

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) NO. 320 OF 2019

IN THE MATTER OF

Late. Mona Aggarwal

...Appellant

Vs

Ghaziabad Engineering Company Ltd. & Ors.

...Respondent

Mr. Chandan Dutta, Advocate and Mr. J. Nagrath, Advocate for the Appellant.

Mr. Javd Akhter & Mr. Rohit Puri, Advocate for Respondent No. 2 & 3.

ORDER

07.02.2020: Considered the submission of Learned Counsel for the Appellant, it is permitted to file the rejoinder during the course of the day. Learned Counsel for the Appellant further submits that he has filed an application for withdrawing the review application which is listed before the NCLT on **25th February, 2020.**

Hence, let the appeal be fixed 'For Hearing' on **3rd March, 2020.**

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Dr. Ashok Kumar Mishra)
Member (Technical)

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